

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/359(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SMT. ISHITA HALDER
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr Debasish Chakraborty, Adv.] For the Financial Creditor

Mr.Snehasish Chakraborty, Adv.]

Mr.Yash Dalmia, Adv.] For the Financial Creditor

O R D E R

1. Ld.Counsel on both sides present.
2. Right to file reply affidavit by the Personal Guarantor has already been closed in terms of order dated 1st April,2024
3. Ld.Counsel for the Financial Creditor made his submissions.
4. Ld.Counsel for the Personal Guarantor has no objection to the report filed by the RP.
5. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**